GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE

RAJYA SABHA

UNSTARRED QUESTION NO. 3564

TO BE ANSWERED ON 4TH APRIL, 2022

AFFILIATAED SAINIK SCHOOLS IN NORTHEASTERN STATES

3564. SHRI BHUBANESWAR KALITA:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that Government is planning to launch affiliated Sainik Schools under Sainik School Society;
- (b) if so, whether it would be different from the existing Sainik Schools, if so, the details thereof;
- (c) whether it is a fact that the expenditure will be drawn on State Governments, NGOs and Public Private Partnership (PPP), if so, the details thereof; and
- (d) the number of such schools to be setup in Assam and other Northeastern States with details thereof?

ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (c): The Government has approved the initiative of setting up of 100 new Sainik Schools in partnership with NGOs/Private Schools/State Governments starting from Class 6 onwards. Unlike existing Sainik Schools which are purely residential in nature, the new approved Sainik Schools can have day school and/or residential school arrangements. These new Sainik Schools, besides their affiliation to respective education boards, will function under the aegis of Sainik Schools Society and will follow the rules and regulations for New Sainik Schools in partnership mode prescribed by the Sainik Schools Society. In addition to their regular affiliated board curriculum, they will be required to follow the Academic Plus curriculum, similar to that in existing Sainik Schools which includes—value based—curriculum and activities training in life skills, NCC and sports to develop the ethos of national spirit, indomitable courage, unfailing commitment to values of respect for country and society. The Schools will be run and managed

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by concerned NGOs/Private/State Government Schools, however, Government of India will provide an annual fee support to the Students under New Sainik School pattern, on Merit-Cum-Means, of up to 50% fee (subject to an upper limit of Rs. 40,000/- per student per annum) for up to 50% of class strength (subject to an upper limit of 50 students per class per annum) for the approved school.

(d): In this regard, Assam and other Northeastern States have been provisionally allotted a quota of New Sainik School(s) as under:-

Sl.No	State	Provisionally allotted quota of New Sainik School(s)
1	Assam	04
2	Arunachal Pradesh	03
3	Manipur	02
4	Meghalaya	02
5	Mizoram	02
6	Nagaland	02
7	Tripura	02
8	Sikkim	01
